

D.A.438/03

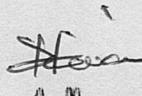
(11)

13.8.04

Hon'ble Mr. A.K.Bhatnagar, JM
Hon'ble Mr. D.R.Tiwari, AM

None has appeared on behalf of the applicant even in the revised call. Shri P.D.Tripathi, counsel for the respondents is present.

The D.A. is dismissed in default and for non prosecution.


A.M.


JM.

Brijesh/-